

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 313 of 2013

Dated : 5th February, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharana Pratap Bagh Resident's Welfare Association ... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent (s): **Mr. Raj Kumar Mehta**
Mr. Antaryami Upadhyay
Ms. Isha C. Dasgupta for R-1
Mr. Alok Shankar for R.2

ORDER

The Learned Counsel for the Respondent no. 1 is filing reply today after serving copy on the other side. The Learned Counsel appearing on behalf of 'TPDDL seeks some time to file the reply. Accordingly, he is directed to file the reply on or before 28.2.2014 after serving copy on the other side.

Post the matter on **13.03.2014**. In the meantime, rejoinder be filed, if any, after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/ak